

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
Court - 2

IA/361(AHM)2021 in CP(IB) 60 of 2019

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCEING BEFORE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2021

Name of the Company: Mahendrabhai Patel
V/s
Vinod Tarachand Agrwal Liquidator of Khushbu
Vinyl Pvt Ltd

Section 60(5) r.w Rule 11 of NCLT,2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

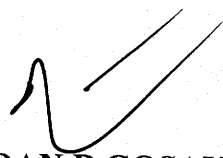
Learned Senior Counsel Mr. Navin Pahwa appeared for the Applicant.

The Applicant has filed the application under Section 60(5) r.w. Rule 11 of NCLT Rules, 2016.

We hereby direct Applicant as well as Registry to Send **Notice** to the Liquidator by speed post as well as E-mail. The Affidavit of proof of service to be filed within two weeks. We also directed Liquidator to not to take any coercive action in between.

The matter stands adjourned to 22.06.2021 for further consideration.

SD/-
(CHOKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 9th day of June, 2021.